

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :29/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	140/2021	AXIS BANK LIMITED Vs. NSEIL AND ORS	Cyril Amarchand Mangaldas Advocates and Solicitors
---	-------------	----------	---	--

**469DISPOSAL-CODE-REGISTRATIONCANCELLED-11.07AM**

2	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
---	-------------	--------	--	--

Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

**252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.10 A.M.**

3	SEBI Appeal	48/2020	Rajkumar Saraf and Anr. Vs. SEBI
---	-------------	---------	--

Sub Matter : Misc. Application/0000049/2020

Misc. Application	49/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI
-------------------	---------	---

(Main Matter Number :SEBI Appeal/0000048/2020)

Misc. Application	295/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	Ms. Anjali Shah, Advocate
-------------------	----------	---	---------------------------

(Main Matter Number :SEBI Appeal/0000282/2020)

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :29/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate  Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000295/2020		
<b><u>343-DISPOSAL-COURTCODE-DELAYEDSCNPFUTP-AT11.15 AM</u></b>				
4	SEBI Appeal	331/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	i/b R V Legal  i/b Khare Legal Chambers
Sub Matter :		Misc. Application/0000339/2020		
9	Misc. Application	339/2020	Adamina Traders Pvt. Ltd.-Delay application Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000331/2020)				
	SEBI Appeal	366/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal  Khare Legal Chambers
Sub Matter :		Misc. Application/0000374/2020		
	Misc. Application	374/2020	Adamina Traders Pvt. Ltd. Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000366/2020)				
<b><u>160-DISPOSAL-CODE-UNCLAIMEDDIVIDENDS-AT-11.20 AM</u></b>				
5	SEBI Appeal	384/2020	Mohit Karkera Vs. SEBI	Mr. Manish Chhangani, Advocate Mr. Vishal Kanade, Advocate
<b><u>339-ADMDISPOSAL-INVESTMENTADVISORS-AT-11.25 AM</u></b>				
6	SEBI Appeal	315/2021	RISHABH JAIN Vs. SEBI	Joby Mathew and Associates Vidhii Partners

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :29/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>318-DISPOSAL-COURTCODE-REMANDCISREFUND-AT-11.30 AM</u></b>				
7	SEBI Appeal	404/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates  i/b The Law Point
Sub Matter :		Misc. Application/0000525/2020		
	Misc. Application	525/2020	Arohan Trustee Company Pvt. Ltd Vs. SEBI	i/b Parinam Law Associates  i/b The Law Point
(Main Matter Number :SEBI Appeal/0000404/2020)				
<b><u>347-ADM DISPOSAL-COURTCODE-CISGREENCHIP-AT11.35A.M</u></b>				
8	SEBI Appeal	459/2021	PRIME PLANTATIONS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr.Rakesh Puri Advocate
Sub Matter(Disposed) :		Misc. Application/0000668/2021		
<b><u>72-ADM-COURTCODE-PRELIMINARYOBJECTIONS-AT-11.40 AM</u></b>				
9	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0001165/2021		